

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 12-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
1	SPL CASE ACB	100010/1990	The State of Maharashtra Vs Ananda Trimbak Landge4	APP  Ms. Nair for A-56
<b><u>EVIDENCE</u></b>				
2	SESSIONS CASE	100351/2017	SHAHU NAGAR POLICE STATION Vs MUNIR BADSHAH CHAND BADSHAH SHAIKH	
3	SESSIONS CASE	100243/2018	The State of MCT Railway Police Station Vs Istiyak Ahmed Nisar Khan	
4	SESSIONS CASE	100227/2019	The State of Maharashtra - Sion Police Station Vs Vinodkumar Kirodhan Rajbhar and Ors.01	APP
5	SESSIONS CASE	100872/2019	The State of Maharashtra - Mahim Police Station Vs Yogesh Mohan Shingote	APP
<b><u>CHARGE</u></b>				
6	SPL CASE ACB	100053/2018	The State of ACB Vs Mohandas Kumaran Nair	
7	SPL CASE ACB	100004/2019	The State of ACB BMU Vs Pramod Dinkar Bhosle	
8	SESSIONS CASE	100643/2019	The State of Maharashtra - Bhandup Police station Vs Abdul Rahiman Jalil Idris	PP
9	SESSIONS CASE	101982/2019	The State of Maharashtra - Bandra Police Station Vs Salman Usangani Shaikh	APP

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10	SESSIONS CASE	101983/2019	The State of Maharashtra - Navghar Police Station Vs Ganprit Didar Singh	APP
11	SESSIONS CASE	102028/2019	The State of Maharashtra - Worli Police Station Vs Sanjay Shrinivas Gupta and others 02	APP
12	SESSIONS CASE	100405/2020	The State of Maharashtra - R.A.K. Marg Police Station Vs Anis Ahmed Choudhary and others 06	APP
<b><u>APPEARANCE</u></b>				
13	SESSIONS CASE	100444/2020	The State of Maharashtra - Nagpada Police Station Vs Mehmood Mohammad Iliyas Shabet Ali Ansari	APP
<b><u>REPORT</u></b>				
14	SESSIONS CASE	100974/2015	The State of Bhandup Police Station. Vs SHASHI BHUSHAN SHARYU SINGH.	
<b><u>CROSS-EXAMINATION</u></b>				
15	SPL CASE ACB	100014/2016	The State ACB BMU Vs Sandhya Satish Pol and another	
16	SPL CASE ACB	100090/2017	The State of ACB, BMU Vs Divakar Atmaram Sawant	

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<b><u>ARGUMENTS</u></b>				
1	SPL CASE ACB	100007/2014	The State ACB BMU Vs Sanjay Navneetrai Adhyaru	
2	SPL CASE ACB	100051/2015	The State of Maharashtra Vs Rajesh Rajendra Bijja	
<b><u>HEARING</u></b>				
3	MISC APPLN ACB	101647/2019	The State of Maharashtra Anti Corruption Bureau Vs Sheshrao Marotrao Dhepe	
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100174/2019	The State of Maharashtra - Antop Hill Police Station Vs Selvi Tangvel Devendra and Ors. 01	APP
5	SESSIONS CASE	100638/2019	The State of Maharashtra - Chembur Police Station Vs Rupesh Dashrath Shivgan and Ors. 02	APP
<b><u>EVIDENCE</u></b>				
6	SPL CASE ACB	100014/2018	The State ACB BMU Vs Yogesh Anant Mane	
<b>( Main Matter REMAND APPLN ACB/0100043/2016)</b>				
7	SPL CASE ACB	100020/2018	The State of ACB Vs Girish Laxmanbhai Vegda	
<b>( Main Matter REMAND APPLN ACB/0100748/2017)</b>				
8	SESSIONS CASE	1000408/2018	The State of Bandra Railway Police Station Vs Tarik Abdul Rajak Patel @ Batil Bachkana	z
9	SPL CASE ACB	100082/2018	The State of ACB BMU Vs Arun Vyasdev Saxsena	
10	SPL CASE ACB	100006/2019	The State of A.C.B., B.M.U. Vs Tulshiram Namdeo Waghawale and another	

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11	SESSIONS CASE	100124/2019	The State of Maharashtra - Antop Hill Police Station Vs Sarthak Anil Mishra and Ors. 02	APP
12	SESSIONS CASE	100652/2019	The State of Maharashtra - Chembur Police Station Vs Pravin Shivaji Tayade and Ors. 01	PP
13	SESSIONS CASE	100970/2019	The State of Maharashtra - Mahim Police Station Vs Dilip Babu Shinde	APP
14	SESSIONS CASE	100943/2019	The State of Maharashtra - Mulund Police Station Vs Deven Mangaldas Bhanushali and Ors. 01	APP
<b><u>CHARGE</u></b>				
15	SESSIONS CASE	100615/2019	The State of Maharashtra - RCF Police Station Vs Laxmi Raghunath Salve and Ors. 01	APP
16	SESSIONS CASE	100871/2019	The State of Maharashtra - Khar Police Station Vs Vijay Harishchandra Mohite	APP
17	SESSIONS CASE	100505/2020	The State Of Maharashtra Through Dharavi Police Station Vs Shahrukh Shan Mohd. Khan and anr.	PP
<b><u>COMPLIANCE</u></b>				
18	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<b><u>APPEARANCE</u></b>				
19	SESSIONS CASE	100503/2020	The State Of Maharashtra Bandra Police Station Vs Rehan Mohd. Naim Khan	PP
<b><u>REPORT</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	SESSIONS CASE	102001/2019	The State of Maharashtra - Dongri Police Station Vs Javed Shafiulla Khan and other 01	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL.CASE	100001/2007	The State ACB BMU Vs Rahul Ramchandra Gopal	APP Desai  Adv. Tanvir Shaikh A 1, Adv. Sengaonkar A 2
2	SPL CASE ACB	100046/2016	The State ACB BMU Vs Raviraj Hiranman Chavan	
<b>( Main Matter REMAND APPLN ACB/0100057/2015)</b>				
<b><u>EVIDENCE</u></b>				
3	SPL CASE ACB	100021/2016	ACB BMU Vs Sanjay Namdeo Suradkar and others	
<b>( Main Matter REMAND APPLN ACB/0100064/2014)</b>				
<b><u>CHARGE</u></b>				
4	SPL CASE ACB	100104/2017	The State of ACB Vs Anil Babaji Karangutkar and another 1	
5	SPL CASE ACB	100042/2018	STATE GOVERNMENT ACB Vs Balu Subramani Reddy	
6	SESSIONS CASE	100782/2019	The State of Maharashtra - Antop Hill Police Station Vs Mohanlal Narottamlal Duggal	APP
7	SESSIONS CASE	100893/2019	The State of Maharashtra - Tardeo Police Station Vs Sushil Khimji Hilot and Ors. 03	APP
8	SESSIONS CASE	100934/2019	The State of Maharashtra - R.C.f. Police Station Vs Mitesh Ramchandra Mahulkar and Ors. 02	APP

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9	SESSIONS CASE	102000/2019	The State of Maharashtra - Kherwadi Police Station Vs Nawab Ali Mohammad Ali Hashmi and other 01	APP
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
10	SPL CASE ACB	100061/2011	ACB BMU Vs Sudhir Ashok Mhatre	
11	SPL CASE ACB	100080/2011	The State ACB Vs Umesh Manohar Chamankar and 4 Ors	
12	SPL CASE ACB	100087/2013	The State ACB Mumbai Vs Shwata Sudhakar Mhatre and 78 other	
<b><u>APPEARANCE</u></b>				
13	SPL.CASE	287/2020	The State- ACB BMU Vs Akash Anna Deshmukh	
<b><u>STEPS</u></b>				
14	SESSIONS CASE	100898/2019	The State of Maharashtra - Azad Maidan Police Station Vs Tukaram Ramkrushna Kate and Ors. 15	APP
<b><u>REPORT</u></b>				
15	SESSIONS CASE	100542/2019	The State of Maharshtra - Dadar Police Station Vs Shailesh Sitaram Mali	APP
16	SESSIONS CASE	100761/2019	The State of Maharashtra - Kurla Rly. Police Station Vs Rahul Chandrakant Hadkar and Ors. 01	APP
17	SESSIONS CASE	100773/2019	The State of Maharashtra - Bhoiwada Police Station Vs Mukesh Sunder Bhatiya and Ors. 01	APP

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18	SESSIONS CASE	102008/2019	The State of Maharashtra - Ghatkoper Police Station Vs Ishwarnath Ramkishor Mishra and Others 08	APP

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(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100001/2013	The State ACB BMU Vs Nitin Shankar Surve	SPP Sunil Gonsalves  Vaibhav Bagade
<b><u>HEARING</u></b>				
2	SPL CASE ACB	100003/2016	The State ACB BMU Vs Harishchandra Shyamcharan Mishra and others	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE ACB	100034/2015	The State ACB BMU Vs Prakash Shankar Waghmare and 9 ors.	
4	SPL CASE ACB	100007/2017	The State ACB BMU Vs Jasin Andrew Parere	
5	SESSIONS CASE	100008/2019	The State of Malbar Hill Police Station Vs Roshan Pramod Chavan	APP
6	SESSIONS CASE	100525/2019	The State of Maharashtra - Shivaji Park Police Station Vs Chandan Omkar Singh	APP
<b><u>EVIDENCE</u></b>				
7	SPL CASE ACB	100054/2016	The State ACB BMU Vs Vasant Nayku Vanmore	
<b><u>COMPLIANCE</u></b>				
8	SPL CASE ACB	100019/2018	The State ACB BMU Vs Dinkar Rajaram Darade	
<b>( Main Matter REMAND APPLN ACB/0100062/2016)</b>				
9	SPL CASE ACB	100071/2018	The State of ACB Vs Madhukar Pandurang Yadav	

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10	SESSIONS CASE	100103/2019	The State of Maharashtra - Dadar Police Station Vs Ulka Harshad Thakur and Ors. 01	PP
<b><u>REPLY/SAY</u></b>				
11	SESSIONS CASE	100549/2017	The State Worli Police Station Vs Ashwin Sundarshi Shah	
12	SPL CASE ACB	100083/2018	The State of A.C.B., B.M.U. Vs Ganapati Subrao Salamvade and others	
<b><u>CROSS-EXAMINATION</u></b>				
13	SPL CASE ACB	100071/2017	The State of ACB, BMU Vs Walmik V. Chaudhari	

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(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100121/2015	The State ACB BMU Vs Dyanmurthy Ramchandra Sharma and others	
<b><u>HEARING</u></b>				
2	MISC APPLN ACB	100362/2020	Nitin Sadanand Kadam Vs The Superintendent of Police, ACB	Yogiraj B. Purwant
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE ACB	100066/2017	STATE GOVERNMENT ACB Mumbai. Vs Avinash Kashinath Patil	
<b>( Main Matter REMAND APPLN ACB/0100056/2016)</b>				
4	SESSIONS CASE	100230/2019	The State of Maharashtra - R.C.F. Police Station Vs Yamin Abdul Shakur Shaikh and Ors.01	APP
<b><u>EVIDENCE</u></b>				
5	SPL CASE ACB	100059/2015	The State ACB Vs Deepak Vasanttrao Tonde and another	
6	SESSIONS CASE	100249/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAMESH FAIK MUSHTAQ KARAMBELKAR	
<b>( Main Matter SESSIONS CASE/0100248/2016)</b>				
7	SPL CASE ACB	100061/2016	The State ACB BMU Vs Shivaji Bhausahab Thorat	
<b>( Main Matter REMAND APPLN ACB/0100063/2015)</b>				
8	SESSIONS CASE	100658/2017	The State R.A.K. Marg Police Station Vs Manisha Kannu Chudasama	

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9	SESSIONS CASE	100220/2019	The State of Maharashtra - Mankhurd P. Stn. Vs Ashok Pujari Sing and Ors. 05	APP
10	SESSIONS CASE	100932/2019	The State of Maharashtra - Pant Nagar Police Station Vs Raju Hemu Kathewadi and Ors. 01	APP
<b><u>REPLY/SAY</u></b>				
11	MISC APPLN ACB	100821/2020	The State (E.O.W) Vs Manikrao Mohanrao Patil and 74 Others	PP
<b><u>APPEARANCE</u></b>				
12	SPL.CASE	292/2020	The State- ACB BMU Vs Ananda Sitaram Bhoir and another	
13	MISC APPLN ACB	100715/2020	State of Maharashtra through ACB, BMU, Mumbai Vs Atul Bhalchandra Kulkarni and 9 others	APP Ramesh Siroya

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<b><u>HEARING</u></b>				
1	SPL.CASE	100049/2007	State of Maharashtra Vs Janrao Govindrao Augad12	
2	MISC APPLN ACB	100511/2019	The State ACB BMU Vs Shivaji Ranba Banate and Anr	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE ACB	100043/2015	The State ACB Vs Karumayya Anumayya Pujari and another	
4	SPL CASE ACB	100012/2016	The State ACB BMU Vs Bhimsen Devnath Tandel	
5	SPL CASE ACB	100053/2016	The State ACB BMU Vs Sheshrao Rambhau Rathod	
<b>( Main Matter REMAND APPLN ACB/0100051/2015)</b>				
6	SESSIONS CASE	100051/2018	The State of Agripada Police Station Vs Shriram Musafir Bareth and Other Accu.	
7	SPL CASE ACB	100025/2018	The State ACB Vs Megha Gulabrao Bhamre	
8	SPL CASE ACB	100069/2018	The State of ACB Vs Suleman Abdulla Khan and another 1	
9	SESSIONS CASE	100788/2018	The State of V.P. Road Police Station Vs Shahvaiz Fakruddin Shaikh	APP
10	SESSIONS CASE	100054/2019	The State of Gaodevi Police Station Vs Rahul Vitthal Kadam	APP
<b><u>CHARGE</u></b>				

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11	SPL.CASE	291/2020	The State- ACB BMU Vs Nitin Sadanand Kadam	
12	SESSIONS CASE	100555/2020	The State - Azad Maidan Police Station, Mumbai Vs Shivaji Dnyanoba Murde and other 01	PP
<b><u>REPLY/SAY</u></b>				
13	SESSIONS CASE	100699/2019	The State of Maharashtra - Shivaji Park Police Station Vs Bal Vasant Pathake and Ors. 01	APP
<b><u>REPORT</u></b>				
14	SESSIONS CASE	100248/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAJKUMAR GIRDHAR UKE AND ORS.02	
<b>Sub Matter: SESSIONS CASE/0100249/2016</b>				
15	SESSIONS CASE	100793/2019	The State of Maharashtra - Tardeo Police Station Vs Nirmala Waman Kokate and Ors. 02	APP
16	SESSIONS CASE	100827/2019	The State of Maharashtra - Chembur Police Station Vs Nitin Kishanchand Khatri	APP
17	SESSIONS CASE	100864/2019	The State of Maharashtra - Antop Hill Police Station Vs Ganesh Vishwas Kadam and Ors. 03	APP